

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/184/2016

NAME OF THE PETITIONER(S) : Venkatraman Shivkumar

NAME OF THE RESPONDENT(S) : M/s Then India Energy Private Limited & 13 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. RENGARAJAN	Complainant R1	
2.	KAVITHA BALAJI	R2 & 3 -	
3.	PACHIAPPAN	M. P. BHAMALI	
4.	M. K. BHAMALI	R5, R6, R12, R13	
5.	M/s. K. RAMASAMY	Counsel for Petitioner	

ORDER

Mr. K. Ramasamy, Counsel for Petitioner present. Mr. A. Rengarajan, Counsel for R1 present. Ms. Kavitha Balaji, Counsel for R2 and R3 present. Mr. Pachiappan, Counsel for R4 and R11 present. Mr. M.K. Bhamali, Counsel representing R5, R6, R12 and R13 present and prayed time to file counter. At request, time is enlarged for filing counter with the direction to serve a copy of the same to the other side before the next date of hearing. **Put up on 26.07.2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)